Written Answers to		[6 December, 2012]	Unstarred Questions		261
1	2	3	4	5	
19	Meghalaya	0	0	0	
20	Mizoram	0	0	3	
21	Nagaland	1	0	1	
22	Orissa	1	0	0	
23	Punjab	1	0	0	
24	Puducherry	0	0	0	
25	Rajasthan	0	0	0	
26	Sikkim	1	0	0	
27	Tamil Nadu	1	1	0	
28	Tripura	1	0	0	
29	Uttar Pradesh	4	0	0	
30	Uttarakhand	1	3	1	
31	West Bengal	12	8	13	
	Total	60	16	27	

Sustainable Urban Development under the JNNURM model

1543. SHRIMATI KANIMOZHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there has been any move on the part of Government to introduce 'Sustainable Urban Development' under the JNNURM model;

(b) if so, details thereof, including any Private Public Partnership;

(c) whether Government has come into agreements with other countries already following such a model; and

(d) whether Government has plans to adopt the same in the upcoming Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) to (d) Jawaharlal Nehru National Urban

Renewal Mission (JNNURM) has been launched on 03.12.2005 for 7 years duration for reforms driven, fast track, planned development of identified cities with focus on efficiency in urban infrastructure/services delivery mechanism, community participation and accountability of Urban Local Bodies (ULBs)/Parastatals towards citizens. The Mission seeks to ensure sustainable development by securing effective linkages between asset creation and asset management so that the infrastructural services created in the cities, are not only maintained efficiently but also become self-sustainable over time. Under JnNURM no agreement with other countries to have been made.

Funds allocated to Uttarakhand under PYKKA

†1544. SHRI MAHENDRA SINGH MAHRA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the programmes organized under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) during the financial years, 2010-11 and 2011-12 in the States of the country including the State of Uttarakhand and the funds allocated to the States for this purpose;

(b) whether the results has been satisfactory; if so, the number of players benefited, State-wise;

(c) whether this Ministry would allocate additional funds for infrastructural development keeping in view the topography of the hilly States of the country; and

(d) if not, whether alternate arrangement is being made?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) The State-wise/Year-wise detailed position of the competitions organized under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) during the financial years 2010-11 and 2011-12 are given in Statement (*See* below).

(b) Yes, Sir. The State-wise position of the players who participated in the competitions held under the PYKKA Scheme is given in Statement-II (*See* below).

(c) and (d) Under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA), there is already a provision of central assistance for development of basic sports infrastructure at the level of Village Panchayat and Block Panchayat in the country

[†]Original notice of the question was received in Hindi.